

^aITEM NO.29

COURT NO.6 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6803/2015
SANT RAM AND ORS.

Appellant(s)

VERSUS

BADRI

Respondent(s)

(Office report on default)

Date : 14/02/2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
[IN CHAMBER]

For Appellant(s)

Mr. Jayant Mohan,Adv.

For Respondent(s) Mr. R. D. Upadhyay,Adv.

Mr. M.S.Sharan,Adv.

Ms. Asha Upadhyay,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Perused the office report dated 25 th
January,2017.

As a last chance, four weeks' time is granted to
file affidavit of valuation.

(Anita Malhotra)
Court Master

(Chander Bala)
Court Master